

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 18-06-2020**

Sr.No.	Case No.	Parties Name	Next date	Stage
Order				
1	Cr.M.A. 1545/2019	Paresh Dwarkadas Negandhi - Vs Kanayalal M. Thakkar -		
2	Cr.M.A. 1546/2019	M/s. Sanaya Realities Pvt. Ltd. - Vs Prakash Shinde – Respondent		
3	Cr.A. 692/2019	Ajitpal amrjit Singh and others Vs Simran Kaur Ajitpal singh and State --- Respondents		
4	BA 1238/19 in SC 194/2020	Shabaz Bakshi Shaikh V/s. State of Mah. Mahim P. Stn.		
5	BA 1339/20 in S.C.No. 1331/2019	Mayur Ashok Tayde V/s State of Maharashtra Mankhurd P. Stn		
Hearing				
5	Ex.28 in SC 927/19	Sandip @ Khujav Gopal Kawale VS RAK Marg P. Stn.		
6	ABA 171/20	Maya Pradeep Lohar And 3 Others Vs State Vakola Police Station		
7	ABA 438/20	Amit Dattaram Koli Vs State Kherwadi Police Station		
8	BA 686/20	Sanju Bhikaji Sanap - Applicant. Vs State of Maharashtra - Kherwadi Police Station – Respondents.		
9	BA 1438/20	Rajan Chandrabhan Sakhare Vs The State of Maharashtra EOW		
10	Cr.A. 810/2019	Mangesh Ramchandra Deodha Vs The State of Maharashtra - Byculla Police Station -		
11	Sessions Case 1960/2019	The State of Maharashtra - Vikhroli Police Station Vs Darpan Rajesh Warlekar and Other 01		

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12	S.C. No.1180/19	Vinod Kumar Padaychi V/s The State Naharunagar P. Sta.		
13	S.C. No. 145/2020	Ganesh Shekhar Pawar V/s. The State of Maharashtra Pant Nagar P. Stn.		
14	S.C. No. 1331/2019	Nasir Hussain Kukhatar Hussain Ansari V/s. The state Mankhurd P.Stn.		